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The High Court of Kerala

Kochi- 682 031  
Dated- 5.4.2018

Proceedings

High Court Establishment- allocation of work of Deputy Registrar and Assistant Registrars-  
Orders issued.

Read: High Court proceedings of even number dated 2.4.2018

Order No.A5-42148/2016

Pursuant to the High Court proceedings read above, allocation of work among the following officers of the High Court is as follows:

Sl.No.	Name & Designation	Work allocation
1.	Sri.Anil Kumar Deputy Registrar	CAT/SAT Cell, LAA, MACA, MFA, RFA, RSA and Writ Appeal Sections.
2.	Sri.V.S.Jyothilal Prasad Assistant Registrar	Registrars' Secretariat
3.	Smt.A.B.Sheelakumari Assistant Registrar	IT Section, e-Courts Cell and CAT/SAT Cell.

The above allocation of work shall come into force with immediate effect.

The officer at Sl.No.(3) will be eligible for compensatory allowance at the rate of Rs.1000/- per month for attending cause list work.

(By Order)

  
N. Anil Kumar  
Registrar General

To

The Officers concerned.  
The Accountant General(A&E) Kerala, Thiruvananthapuram(4 copies)  
The Joint Registrars, High Court  
The Deputy Registrars concerned.  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Chief Librarian, High Court  
The Confidential Assistants to the Registrars, High Court  
The Confidential Assistant to the Additional Registrar (General Administration), High Court  
All Sections, High Court  
The Kerala Judicial Academy, Athani.  
The A1, A2 and A3 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.